

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:959  
ANSWERED ON:28.11.2006  
EXPORT INSPECTION COUNCIL OF INDIA  
Murmu Shri Hemlal

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the number of the export firms inspected by the Export Inspection Council of India during the year 2004-05;
- (b) the total number of export firms against whom the Council has received complaints and has been blacklisted;
- (c) whether the Government proposes to take action against these blacklisted firms; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a) 500 export firms were inspected by the Export Inspection Council of India (EIC) during the year 2004-05.
- (b) to (d): EIC received complaints against 24 export firms during the year 2004-05. Against the export firms having complaints from importing countries, such actions were initiated as laid down under procedure of EIC for handling such complaints which ranged from placing them `on alert` leading to rigorous monitoring of activities of these firms by EIC, putting the firm on Consignment-Wise Inspection (CWI), suspension of production & exports and withdrawal of approval for exports.